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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No.481/2024

IN THE MATTER OF:

News item titled "Major fire erupts at Delhi's Ghazipur landfill site smoke engulfs region" appearing in the Hindustan Times dated 21.04.2024

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News item titled "Major fire erupts at Delhi's Ghazipur landfill site smoke engulfs region" appearing in the Hindustan Times dated 21.04.2024

Status Report on behalf of the District Magistrate, East, Delhi

Most Respectfully Showeth:

1. That the above-mentioned matter i.e., O.A. No. 481/2024 was taken up by the Hon'ble Tribunal Suo-Moto on the basis of the news report dated 21.04.2024 wherein it is mentioned that eruption of a massive fire at Ghazipur landfill site in East Delhi. As per the article, fire erupted in the evening of 20th/21st April, 2024.
2. That this Hon'ble Tribunal, vide order dated 29.04.2024, directed all the respondents to file their report/response within five weeks.
3. In the said Order this Hon'ble Tribunal also observed that earlier also in 2022 a similar fire incident had taken place in the Ghazipur Landfill and the Tribunal had taken suo-moto cognizance and had registered OA No. 288/2022 along with OA No. 300/2022 and had passed certain orders, yet there is no improvement in the situation and such fire incidents at landfill site are still taken place.

"4. The similar fire had taken place earlier also in Ghazipur landfill site in 2022. Hence, on the basis of the media report, Tribunal in suo motu exercise of power had registered OA No. 288/2022 and that

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OA along with connected OA No. 300/2022 was disposed of by order dated 16.02.2023 observing as under:.....

.....
5. In spite of the aforesaid order, there is no improvement in the situation and such fire incidents at landfill site are still taken place.....”

4. It is humbly submitted that, as per the direction received from the Joint Committee constituted by this Hon'ble National Green Tribunal in OA No. 288/2022 along with OA No. 300/2022, headed by Hon'ble Justice (Retd.) Sh. S.P. Garg, a Surprise Fire Mock Drill was organized by District Disaster Management Authority (DDMA) East, at Gazipur Landfill, to check the preparedness and response time of EŞFs on 18.05.2022 at 11:26 A.M. Copy of the Report of the said Mock Drill is annexed hereto as **Annexure A-1**.
5. That the DPCC vide a letter dated 10.06.2022, *inter-alia* directed preparation of on-site Emergency Plan for controlling fire preparation of detailed site specific separate SOPs for prevention of fire incident and control of fire in case of fire incident. Copy of the said directions of DPCC dated 10.06.2022 are annexed hereto as **Annexure A-2**.
6. The DDMA, East, pursuant to the above direction issued SOPs to the Fire Department for Ghazipur Landfill to combat & minimize the impact of any unforeseen eventuality/ disaster and also to analyze the vulnerability for taking necessary steps to handle the situation & be prepared in all circumstances vide a letter dater 15.07.2022. Copy of the SOPs issued by DDMA dated 15.07.2022 is annexed hereto as **Annexure A-3**.

7. That the Delhi Fire Service vide its communication dated 24.08.2022, copy annexed hereto as **Annexure A-4**, while accepting the above SoP, sought inclusion of further provisions.
8. That as regards the fire incident, subject matter of the present application, which took place on 21.04.2024, it is submitted that on the said date at 7:25 PM the Emergency Operation Centre (EOC), DDMA, East, received information from the State Emergency that a fire had occurred at about 4:30 PM in the Ghazipur Landfill. As soon as the information was received, SDM Mayur Vihar, Sh. Sanjay Kr. Ambasta & DPO (E), Ms. Anjali Diwakar reached the incident site and facilitated search and rescue operation instantly.
9. Simultaneously, all the concerned ESFs were also informed about the incident by the DDMA, East Control Room and they immediately reached the incident site and proceeded with search and rescue operation.
10. According to the information received by the MCD, at around 4:30 pm, a fire was seen at the left side (i.e. east) of the dump site i.e., towards the slaughter house and fish market side, where fresh waste was being dumped.
11. The MCD deployed sufficient machinery, man power and resources to control the fire. Chief Engineer Sh. Dinesh Yadav, Executive Engineer Sh. Mula Singh & Staffs from MCD were present at the site along with the equipment, namely, 12 excavators, 2 Bulldozers, 4 dumpers at the fire site.

12. Sh. Nirmal Kr, Jha SHO, (P.S. Gazipur), with his team was present at the incident site.
13. Sh. Deepak Hudda, Addl. Divisional Officer of the Delhi Fire Service, also rushed to the site with 12 fire tenders from different Fire Stations and immediately started with the Search & Rescue operations.
14. The fire was contained within 24 hours, with zero casualties.
15. Though fire was brought under control, smoke was reported to be coming out from the site till 24.04.2024, 1:00 pm and the agencies were working on getting complete control over it.
16. That pursuant to the direction received vide communication dated 23.04.2024, copy whereof is annexed as **Annexure A-5**, from the DPCC to submit a report on the incident, the DDMA (E) also sent a compliance report to the DPCC, Spl. Secretary (Env), on 24.04.2024. Copy of said compliance report dated 24.04.2024 is annexed as **Annexure A-6**.
17. This Report along with its Annexures are being humbly submitted before this Hon'ble Tribunal for its kind consideration.



District Magistrate (East)

AMOL SRIVASTAVA, IAS
District Magistrate (East)

Annexure A-1

FIRE MOCK DRILL
AT
GAZIPUR LANDFILL
ON
18TH MAY, 2022



DISTRICT DISASTER MANAGEMENT AUTHORITY (EAST)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE, EAST
L.M. BANDH, SHASTRI NAGAR, DELHI-31



INTRODUCTION:

As per the direction received from Joint Committee constituted by Hon`ble National Green Tribunal headed by Hon`ble Justice (Retd.) Sh. S.P. Garg.

A Surprise Fire Mock Drill was organized by District Disaster Management Authority (DDMA) East to check the preparedness and response time of ESFs on **18.05.2022 at 11:26 A.M.** The Mock exercise was conducted at Gazipur Landfill. The scenario was of Fire

OBJECTIVES OF THE MOCK DRILL:

- To review the alertness and response time of different emergency support functionaries (ESF's) in the East Delhi district for any disaster and to identify areas for further improvement.
- To assess the vulnerability of the proposed area to proposed disaster/incidents and to formulate recovery /mitigation plans for the district.
- Capacity building of ESF's and practice of standard operating procedures.
- Networking knowledge on best practices and tools for effective risk management.
- Damage minimization.

SCENARIO OF THE DRILL AT, GAZIPUR LANDFILL.

The mock drill was planned on the scenario of fire as Gazipur Landfill is vulnerable to fire.

- In the month of May, it's quite hot during the summer days, on 18th May, 2022 sun is blazing and the temperature has soared to 45°C. at Gazipur landfill area the temperature remains 2-3^o higher than rest of Delhi.
- There are the chances of formation of methane and other gases at the landfill site due to heat and various chemical reactions.
- This methane and other combustible gases formed in the landfill sites sometimes caused fire and which may grow big depending on the amount of gases formation.
- On May 18th due to excessive gas formation, huge fire was reported from Gazipur landfill site, which was spreading rapidly in the landfill area.

STAGING AREA:

- In said Mock Exercise the Office of EDMC office at Gazipur Dumping Site was selected as the staging area for mock drill. Staging Area is generally a place identified for gathering of different ESFs during the time of any emergency or disaster. In this mock drill, Sh. Puneet Kumar Patel, ADM (E)/ CEO, DDMA was the Staging Area Manager, he had looked after all the ESFs as well as the equipments required during the time of mock drill.

EMERGENCY SUPPORT FUNCTION PREPAREDNESS THROUGH SOP'S:

Each team leader was requested to interact with their team members to test the preparedness and the links with the District EOC. **SOP prepared for following departments.**

ESF -1 Communication

Nodal agency at District level: Mahanagar Telephone Nigam Ltd. (MTNL)

The communication ESF is primarily responsible for restoration of communication facilities. The ESF on Communication should ensure the smooth flow of information that can cater to the outreach in a time-sensitive manner at District level in response efforts.

ESF-2 Evacuation

Nodal agency at District level: Office of the District Magistrate/Deputy Commissioner,

The ESF on evacuation is primarily responsible for establishing evacuation plans, identification of fastest evacuation routes and alternate routes and coordinating evacuation logistics during field operations.

ESF-3 Search and Rescue

Nodal agency at District level: Delhi Fire Service.

Search and Rescue operations are one of the primary activities taken up in a post disaster situation. The promptness in these operations can make a remarkable difference in the amount of loss of life and property.

ESF - 4 Law and Order

Nodal agency at District level: DCP, SW, Delhi Police Service.

The ESF on Law and Order maintains the law and protects the property and valuable commodities. It is mainly responsible to control crowd and avoid riots situations.

ESF -5 Medical Responses and Trauma Counseling

Nodal agency at District level: CDMO Office, Department of Health Services

The ESF on Medical Response and Trauma Counseling will look after emergency treatment for the injured people immediate after the disaster take place.

ESF- 6 Water Supply

District Nodal agency: Delhi Jal Board

The ESF on drinking water and water supply will ensure provision of basic quantity of clean drinking water and water for other purposes in a manner that does not allow the spread of diseases through the contamination of water.



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ESF - 7 Reliefs (Food and Shelter)

Nodal agency at District level: Department of Food and Civil Supplies

In the event of a disaster there would be a need of disbursing relief materials due to massive destruction of life and property taken place. The ESF on Relief should ensure coordination of activities involving with the emergency provisions of temporary shelters, emergency mass feeding and bulk distribution of relief supplies to the disaster victims as also the disaster managers and relief workers.

ESF- 8 Equipment support, Debris and Road clearance

Nodal agency at District level: Municipal Corporation of Delhi,

The importance of this ESF emanates from the fact that most large scale hazards such as earthquakes, cyclones, floods primarily affect the building structures.

ESF - 10 Electricity

Nodal agency at District level: BSES

The ESF on electricity will facilitate restoration of electricity distribution systems after a disaster. In the event of a disaster there would be major electricity failure and many power stations damaged. At some places in order to carry out search and rescue, even electricity is required to cut off, which can be easily managed with the help of this Agency.

ESF -11 Transport

Nodal agency at District level: Transport Department

The ESF on Transport should ensure smooth transportation links at state and district level. Within the disaster context, quick and safe movement of material and humans are a priority. It should coordinate the use of transportation resources to support the needs of emergency support forces requiring transport capacity to perform their emergency response, recovery and assistance missions.

MAJOR HOSPITAL IDENTIFIED.

- Lal Bahadur Hospital
- Max Balaji Hospital
- Chacha Nehru Bal Chikitshale Hospital

RELIEF CENTERS

A Relief Center was setup at Vinod Nagar Metro Depot in the District. All the affected persons were sent to Relief Centers, where the minor injured and other affected persons were sent for initial first aid and care. It is also pertinent to mention here that facility of Food, Drinking Water & Medical etc. was provided to all the persons reached at

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Relief Camp by Revenue Department. The local transportation was used for taking them to the relief centers from the incident sites.

GAZIPUR LANDFILL (DUMPING YARD)

As per IMD forecast, the weather will remain likely to rise. In the month of May, it's quite hot during the summer days, on 18th May, 2022 sun is blazing and the temperature has soared to 45°C., at Gazipur landfill area the temperature remains 2-3° higher than rest of Delhi.

There are the chances of formation of methane and other gases at the landfill site due to heat and various chemical reactions. This methane and other combustible gases formed in the landfill sites sometimes caused fire and which may grow big depending on the amount of gases formation.

On May 18th due to excessive gas formation, huge fire was reported from Gazipur landfill site, which was spreading rapidly in the landfill area

• COURSE OF ACTION

Mock Drill at Gazipur Landfill started at 11:26 A.M.

- ✓ 11:16 a.m.-Fire broke at Gazipur Landfill.
- ✓ 11:26 a.m. - The Caller (local public) called 1077 that disaster has struck and thus the start of mock drill.
- ✓ 11.27 a.m.-District Emergency Control Room received call from 1077.
- ✓ 11.29 a.m. - Quick Response Vehicle (QRT) was moved from District for Incident Site.
- ✓ 11.31 a.m. - DPO (East) instructed EOC, East, to inform all the ESFs to respond
- ✓ 11.30 a.m. - DM (E) received the Message from District Emergency Control Room and DM (E) instructed CEO, DDMA(E)/ADM, East, to direct the **SDM (Mayur Vihar) & DPO** to coordinate the Operation
- ✓ 11.37 a.m. - - DPO (East) & Quick Response Vehicle (QRT) reach at Incident site along with team reached to the Site.
- ✓ 11.40a.m. - Incident Command Post was Established where record of casualty was kept, mobilization and demobilization of men and material at the Incident base was also taken care of.
- ✓ 11.33 a.m. - CEO, DDMA (E)/ADM, East, directs the **SDM (Mayur Vihar) & DPO (East)** to coordinate the Operation along with the Task Force Unit which was stationed at Staging Area.
- ✓ 11.44 a.m. - CEO, DDMA (E)/ADM, East, reach at Incident site
Venue Incident Commander / In-charge from Revenue Department:
Sh. Rajeev Kr. Tyagi, SDM (Mayur Vihar)
- ✓ 11.50 a.m.- Incident Commander reach at Incident site along.
- ✓ 11.53 a.m. - Quick assessment of area started and order for Search & Rescue work.
- ✓ 11.45 a.m. - Relief Centre:- Open Space at West Vinod Nagar Metro Depot.
- ✓ 12:10 p.m. - Call Ended.



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**TIME LOG OF EMERGENCY SUPPORT FUNCTIONARIES ESFS
 DETAILS**

CALL TO ESF'S	CALL TIME	Response Time
CALLER	11:26AM	
DDMA EAST QRT	11:27AM	11:37AM
101	11:28AM	11:38AM
102	11:29AM	11:39AM
112	11:30 AM	11:41 AM
DPO (EAST)	11:31AM	11:37AM
DM (EAST)	11:30AM	
ADM (EAST)	11:33AM	11:45 AM
SDM (MV)	11:34 AM	11:50 AM
P S GAZIPUR	11:34 AM	11:38AM
EDMC	11:39AM	11:42AM
SR. CHIEF WARDEN (CIVIL DEFENCE)	11:39AM	11:49AM
SH. DEENANATH YADAV, ICD (EAST)	11:41 AM	
DJB	11:42AM	11:40 AM
DJB(JE)	11:43AM	11:40 AM
CDMO	11:45	
DUMPING YARD INCHARGE		
1.SALAUDDIN	11:45AM	
2.RAVI	11:46AM	
DIVISION WARDEN GHAZIPUR 259	11:48AM	11:48AM
QRT UPDATE	11:50AM	11:54AM
P.S. GHAZIPUR	11:32AM	11:50AM
I.O.	11:52AM	11:39 AM
DJB	11:57AM	11:57AM

DETAILS OF ESFS MANPOWER & EQUIPMENT

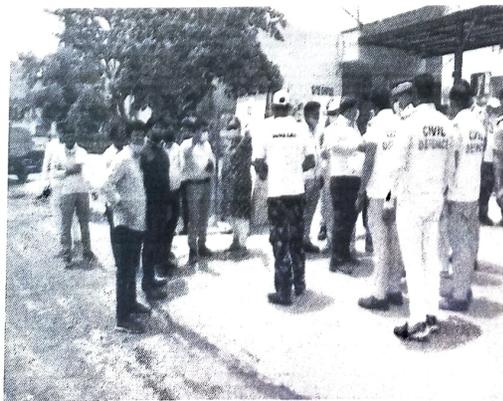
Department	Nodal Officer	Contact Number	Number of Manpower	Equipment Details	Response Time
QRT (EAST)	D.P.O.(EAST)MAM	8447276408	ALL DDMA QRT STAFF	FULLY EQUIPMENS	11:37AM
DELHI POLICE	SH. YUNIS JAVED SHO-GHAZIPUR	8750870685	20 STAFF WITH SHO		11:38 AM
DELHI POLICE	IO, ASI SH. RAM VEER	8010767510			11:39 AM
DELHI POLICE	SI. SH. KRANTI VEER (SUPERVISOR)	9415078008			11:39 AM
DJB	SH. KISHAN PAL	9911116390	1+2		11:40 AM
DFS QRT	SH. M.K. SHARMA (ADO)	9350214530	2		11:41 AM
EDMC	SH. TARUN AARYA(AE)	9958479283	17	4 WATAR TANK 4 JCB	11:42 AM
SR. CHIEF WARDEN	SH. IQBAL SINGH JAGDEVA	9810011757	1+1		11:42 AM
EDMC	SH. MD. SLAUDDIN(JE)	9958434243	30	02 BULDOZER 06 FIRE EXTINGUISHER 01 NT SMOK GUN 06 EXCAVATOR 01 WATER TANK	11:43 AM
ADM(EAST)	SH. PUNEET KUMAR PATEL	9497703331	3		11:44 AM
D W 205	SH. JAMSHED KHAN	8800610162	50 CDV		11:46 AM
D W 259	SH. V.P.SINGH	9211900506	50 CDV		11:46 AM
CATS	VIRENDER SINGH (ECHO 24) VINITA (BITA 11) SANJAY KUMAR (BITA 15) BHOOR SING (ECHO 1)	9982424027 7500759007 9411375104 9587221016	4		11:44 AM 11:45 AM 11:48 AM 11:57 AM
TRAFFIC D.P.	ASI SH. SURESH CHAND	9953148344			11:45 AM
EDMC	1.SH. NAVNEET TOMAR(JE) 2.SH. RATNESH SINGH(JE)	8920329214 8588892862	02		11:47 AM
PCR(1+1)	TIWARI JI (ALFA13+1)	8368617919	2+2		11:47 AM
PCR(1+1)	C.T. SURYA (ROMIO ALFA 58+1)	8505889899	2+2		11:48 AM
D.P. EMERGANCY	112		2		11:48 AM
SDM (MV)	SH. RAJEEV JUMAR TYAGI	9810558904	1+2		11:50 AM
DFS(S.O.) DALLU PURA	SH. SURENDRA SHARMA	9899181365	6		11:54 AM
ACP MADHU VIHAR	SH. RANDHEER SINGH	9818164767	1+2		11:51 AM
DFS	SH. AMIT KUMAR(S.O.)	9671844732	1+3		11:56 AM
DFS	SH. TAHIR(S.O.)	9868146767	1+4		11:59 AM

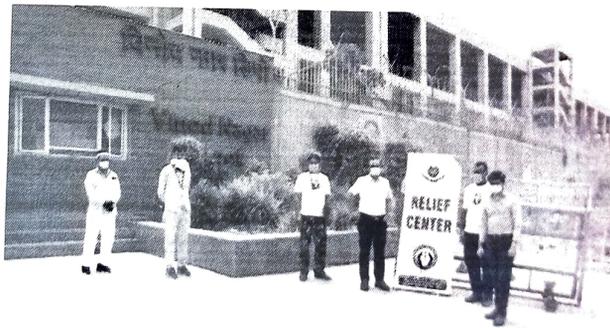
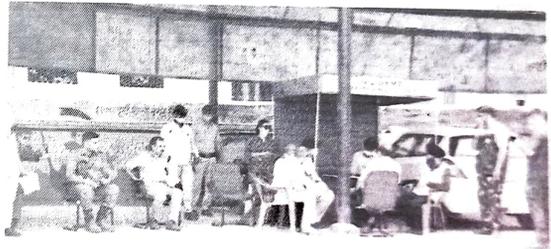


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PHOTOGRAPHS







DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006

visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC / WMC-II / Bhalaswa / 2020 / 9956 - 9963

Dated: 10.06.2022

Subject: Directions u/s 5 of the Environment (Protection) Act, 1986 read along with Solid Waste Management Rules, 2016 regarding prevention and control of fire incidents at the MSW Dumpsites in Delhi.

Whereas, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under.

And whereas, the Ministry of Environment, Forest & Climate Change has notified Solid Waste Management Rules, 2016 (SWM Rules, 2016) which inter-alia state procedures for Solid Waste Management.

And whereas, Local Authorities / Municipal Corporation in Delhi are responsible for proper management of Solid Waste in their area of jurisdiction as per the SWM Rules, 2016 and duties & responsibilities of Local Authorities are mentioned under Rule 15 of said SWM Rules, 2016.

And whereas, under Rule 15(zj) of SWM Rules, 2016 local authorities and village and Panchayats shall investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and whosoever feasible, take necessary actions to bio-mine or bio-remediate the sites.

And whereas, under Rule 16(a) of Solid Waste Management Rules, 2016, the State Pollution Control Board or Pollution Control Committee [Delhi Pollution Control Committee (DPCC) in case of Delhi] shall enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department.

And whereas, remediation of all dumpsites was to be completed by April 7, 2021 as per Rule 22 of SWM Rules, 2016.

And whereas, in compliance of Hon'ble National Green Tribunal Order dated 16.01.2019 in the matter of OA No. 606/2018, CPCB published Guidelines for Disposal of Legacy waste.

And whereas, Hon'ble NGT has issued several Directives on the matter including the following:

- (i) In OA No. 519/2019, all Chief Secretaries, States/UTs to ensure completion of remediation of dumpsites by October, 2020.
- (ii) In OA No. 53/2020, CPCB to complete inventorization of dumpsites in the Country.
- (iii) In OA No. 593/2017, CPCB to compile information related to Legacy Waste Management and identify gaps thereof.

And whereas, with respect to the directions u/s 5 of the Environment (Protection) Act, 1986 issued by Central Pollution Control Board (CPCB) vide letter dated 27.01.2021, DPCC issued following directions u/s 5 of Environment (Protection) Act, 1986, to then three Municipal Corporations [East Delhi Municipal Corporation (EDMC), North Delhi Municipal Corporation (North DMC) & South Delhi Municipal Corporation (SDMC)] on 23.03.2021 :

- (i) That EDMC, North DMC & SDMC shall provide complete list of Legacy Waste Dumpsites in their area of jurisdiction as per format enclosed by 31.03.2021.
- (ii) That EDMC, North DMC & SDMC shall ensure necessary action for bio-mining/bio-remediation of the Dump sites in compliance with the Provisions of SWM Rules, 2016. They will submit Action Plan by 31.03.2021.

- (iii) That EDMC, North DMC & SDMC engaged in the bio-mining of Legacy Waste at Ghazipur, Bhalaswa and Okhla respectively shall ensure to follow the procedures as per CPCB Guidelines for Disposal of Legacy Waste with specific compliance to following points:
 - a) Analysis of various screened fraction materials, i.e., RDF, fine earth/bio earth etc., prior to its disposal/utilization.
 - b) Preparation of plan for utilization/disposal of screened fractions.
 - c) Adequate provisions for leachate treatment.
 - d) Maintenance of records/documents for disposal/utilization of the RDFs or fine earth and other materials.

- (iv) That EDMC, North DMC & SDMC shall prepare time targeted Action Plan for bio-mining/bio-remediation of abovementioned dumpsites in compliance with the points listed above. The timelines as specified in SWM Rules, 2016 and Hon'ble NGT Directions on the matter are to be adhered to for remediation of these sites.
- (v) That EDMC, North DMC & SDMC shall ensure that no fresh waste is disposed at abovementioned dumpsites and make proper arrangement for management of fresh solid waste.
- (vi) That North DMC shall bio-remediate the Bhalaswa Dump site which can be considered as model for compliance for other Legacy Waste Dumpsites at Ghazipur & Okhla in Delhi.

And whereas, DPCC vide letter dated 31.08.2021 issued following directions u/s 5 of Environment (Protection) Act, 1986 to North Delhi Municipal Corporation in respect of Bhalaswa Dumpsite :

- (i) Bio-mining of Legacy Waste at Bhalaswa Dumpsite shall be carried out as per the directions of Hon'ble National Green Tribunal in OA No. 519/2019 in the matter of News item published in "The Times of India" authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes" and OA No. 386/2019 in the matter of "Centre for Wildlife and Environment Litigation" Vs Union of India & Ors." and Guidelines of CPCB for disposal of Legacy Waste (Old Municipal Solid Waste).
- (ii) Directions u/s 5 of Environment (Protection) Act, 1986 issued by DPCC vide letter dated 23.03.2021 shall be complied & Compliance Report shall be submitted to DPCC within 15 days.
- (iii) Ensure structural slope stability of Bhalaswa Dumpsite by taking adequate safety measures so as to avoid any incident of sliding of waste dumped at Bhalaswa Dumpsite and submit report in this regard to DPCC within 15 days.
- (iv) Ensure prevention of fire at Bhalaswa Dumpsite and inform about the measures taken to prevent fire incidents.
- (v) Ensure that there is no unauthorized access/entry into the Bhalaswa Dumpsite by providing Boundary Wall of appropriate height with proper fencing particularly towards residential areas/ JJ Colony & make provision for strict vigilance by installing CCTV Cameras/inspection mechanism for checking unauthorised entry.

And whereas, major fire incidents have occurred at Ghazipur Dumpsite on 28.03.2022 & Bhalaswa Dumpsite on 26.04.2022. Fire incidents also occurred on 09.04.2022 & 20.04.2022 at Ghazipur Dumpsite & on 03.06.2022 at Bhalaswa Dumpsite.

And whereas, in view of the fire incidents occurred at Ghazipur Dumpsite, Hon'ble Nation Green Tribunal vide Order Dated 22.04.2022 in OA No. 288/2022 in the matter of News item published in The Times of India dated 22nd April, 2022, titled "Delhi: Another long-drawn effort to douse fire at Ghazipur landfill" constituted Joint Committee headed by Hon'ble Justice (Retd.) Sh. S.P. Garg, Former Judge, Delhi High Court to ascertain the factual situation and suggest further course of action after interaction with the concerned stakeholders. It may consider the landfill dump as isolated and vulnerable site which requires On-site and Off-site fire and other disaster management plans.

And whereas, in view of the fire incident occurred at Bhalaswa Dumpsite, Hon'ble Nation Green Tribunal vide Order Dated 27.04.2022 in OA No. 300/2022 in the matter of News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at Bhalaswa Dump Yard, Fourth This Year; 13 Fire Tenders on Spot" constituted Joint Committee headed by Hon'ble Justice (Retd.) Sh. S.P. Garg, Former Judge, Delhi High Court to ascertain factual situation in respect of present incident and suggest further course of action after interaction with the concerned stakeholders. The Committee may consider the landfill dump as isolated and vulnerable site which requires On-site and Off-site fire and other disaster management plans.

And whereas, CPCB vide letter dated 26.05.2022 has issued directions u/s 5 of the Environment (Protection) Act, 1986 for implementation of the Solid Waste Management Rules, 2016 regarding fire incidents at MSW Dumpsites to all State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) including DPCC (Copy of the directions of CPCB enclosed).

And whereas, a Briefing was given by the officers of Municipal Corporation of Delhi (MCD) & DPCC regarding various issues related to prevention & control of fire incidents at the Dumpsites before the Hon'ble Environment Minister, Govt. of NCT of Delhi on 02.06.2022 at Bhalaswa Dumpsite. Report of the visit to Gorai and Deonar Dumpsites in Mumbai on 05.05.2022 & 06.05.2022 was also briefed by the Joint Team of DPCC, EDMC and North DMC (Copy of the Report enclosed). Minutes of the Briefing given and Decision taken on 02.06.2022 at Bhalaswa Dumpsite by the Hon'ble Environment Minister, Govt. of NCT of Delhi are enclosed.

Now therefore, in view of the above and in exercise of the powers conferred upon Delhi Pollution Control Committee, following directions u/s 5 of Environment (Protection) Act, 1986, as amended to date, read along with Solid Waste Management Rules, 2016 are issued to Municipal Corporation of Delhi (MCD), Department of Urban Development, Govt. of NCT of Delhi & District Disaster Management Authorities (East District, North District & South-East District):

1. Construct approach road at periphery around the Dumpsite in order to facilitate movement of vehicles, Patrolling teams and Fire Tenders.
2. Construct RCC Boundary Wall of at least 4 meter height with proper barbed wire fencing at the periphery of the dumpsite to prevent unauthorized entry in the dumpsite.
3. Authorize some Agency (ies) at the Dumpsite for segregation of fresh MSW being dumped at the site to prevent unauthorized entry of any ragpickers.
4. For release of methane generated from the Dumpsite, perforated HDPE pipes or of any other suitable material may be provided at the Dumpsite at suitable locations with proper spacing as per the site requirement. Pipes should be of at least 6 meter height (4 meter below the dump and 2 meter above the dump).
5. Constitute dedicated Surveillance Squad with adequate man power and vehicle to have strict vigil over the activities going on at the Dumpsite. Such Surveillance Squad may be constituted comprising of Municipal Corporation, Civil Defense & Delhi Police Staff and should frequently take rounds of the Dumpsite (at least every two hours). MCD to pursue with Delhi Police for providing Police Pickets at the Dumpsite for prevention of unauthorized entry.
6. Upgrade the existing Water Tankers with sufficient capacity and Pumps to have adequate required pressure for extinguishing/ dousing the fire. Increase the No of Water Tankers with Pumps at the Dumpsite. Existing Suction cum Jetting machine should also be used for extinguishing fire.
7. Provide adequate water storage capacity at the dumpsite for control of fugitive dust & fire (underground reservoir of at least 50 KL capacity).
8. Ensure installation of Spark Arrester with the Exhaust System of the Vehicles / Trucks entering / Other Machinery at the Dumpsite premises to prevent fire incidents due to spark from vehicles.
9. Prepare on-site Emergency Plan for controlling fire in consultation with DDMA. Prepare detailed site specific separate SOPs for prevention of fire incident and control of fire in case of fire incident. Besides Delhi Fire Service, DDMA to be called in case of any emergency including fire incidents & waste sliding at the dumpsite.

10. Municipal Corporation of Delhi shall strictly implement above directions to prevent fire at dumpsites and report the progress on abovementioned directions (works/measures taken) every fortnightly to the Office of Environment Minister, GNCTD and DPCC. 23 17

11. Following Directions w.r.t Directions issued by CPCB to DPCC :

- i. Provide updated information w.r.t Directions dated 23.03.2021 issued by DPCC regarding Biomining of Legacy Waste at three Dumpsites at Ghazipur, Bhalaswa & Okhla in Delhi
- ii. Department of Urban Development, Govt. of NCT of Delhi shall conduct comprehensive risk assessment studies and accordingly prepare detailed On-site Emergency Plan for each dumpsite in Delhi addressing the following issues:
 - a. The onsite emergency plan to cover potential risks / emergencies due to fire, obnoxious / flammable emissions, odour, vector borne diseases, rodents, bird nuisance, seasonal affects i.e. summer/ winter / monsoon (rainy season) and all other potential risks at the dumpsites.
 - b. The onsite emergency plans to address the worst possible case scenarios preferably using appropriate risk assessment software covering any or all of the potential emergency issues / scenarios cited above.
 - c. The on-site emergency management plan to cover likely affected geographical area including population, flora & fauna in and around the dumpsites.
 - d. The on-site emergency plan to contain detailed remedial measures both hardware and software based for mitigating various emergency situations, which should finally be available with respective control rooms and on-site emergency notice boards.
- iii. District Disaster Management Authorities (East District, North District & South-East District) shall integrate such (dumpsites) On-site Emergency Plans with the existing Off-site District Disaster Management Plans in their respective Districts, prepared by the MCD in compliance with Rule 14 of The Manufacture, Storage and Import of Hazardous Chemical Rules, 1989.
- iv. Department of Urban Development, Govt. of NCT of Delhi shall prepare the on-site & off-site (or update off-site) emergency management plans preferably through an expert agency on the subject.
- v. The following interim measures shall be implemented on priority till the time Onsite/Off-site Emergency Plans are prepared and implemented.
 - a. **Disposal of Waste:** Fresh waste not to be disposed at the dumpsite where bio-remediation is being undertaken. Organic waste from slaughter house, fish market etc., industrial waste not to be disposed at the dumpsite. It is to be further ensured that industrial waste / E-waste/ lithium battery is not dumped at the site. Waste that is being unloaded at the site should be examined visually for potential fire sources when located, should be neutralized with cover material immediately. Emergency tipping area to be provided to set aside from the immediate working area where incoming loads of material known to be on fire or suspected of being so can be deposited, inspected and dealt with. Adequate compacting of waste to be done to minimize formation of air or methane pockets which can lead to subsurface fire at site.
 - b. **Monitoring at dumpsites:** Methane Gas Detectors (on downwind side) to be installed at site so that area with high methane concentration can be identified and preventive actions be undertaken. Further temperature at windrows to be monitored with non-contact infrared thermometer (as used for monitoring human body temperature under COVID circumstances) and records be maintained for any major deviations. The temperature is to be in the range of 35°C to 59°C. Treated leachate/ water to be sprayed on the waste when rise in temperature is observed at the bioremediation site. Suitable mechanism to be in place. Installation of CCTV cameras at the site and provision of fencing & frequent patrolling to be done for checking unauthorized entry at dumpsite.

- 24**
- c. **Arrangements for Fire Extinguishing:** Arrangements for adequate Storage of sand / chemical fire extinguishing medias such as foam or powder at site to be made to douse fire in case a fire incident is reported. Usage of water for dousing fire to be avoided. Isolation and allowing rapid natural burnout or smothering with soil to be done for dousing dumpsite fires. Dedicated fire tenders (preferably chemical extinguishing media) and adequate fire safety measures are to be deputed, specifically during Summer season when dumpsites fire is more likely to take place. All mobile equipment or vehicles should be fitted with fire extinguisher and spark arrester.
- d. **Health & Safety of Workers:** Fire protection measures and safety equipment to be provided to all workers at the site and checked before entry to the dumpsite. Workers to be trained for detection of fire and necessary action to be taken in case of fire. Periodic training of workers be conducted in Safe handling of Waste, PPEs, Health & Safety issues etc.
- e. **Mock Drills & Safety Audits:** Periodic mock drills to be conducted to prevent fire accidents at dumpsites. Quarterly, Fire Safety and Hazardous Emissions Audits to be conducted.

Abovementioned Departments/ Organisations are hereby directed to strictly comply with the said directions and submit the Action Taken Report to DPCC within 15 days.


(Dr. K. S. Jayachandran)
Member Secretary, DPCC

Enclosures: As above

To,

1. The Commissioner, Municipal Corporation of Delhi (MCD), Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002.
2. The Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi - 110002.
3. The Chief Executive Officer, District Disaster Management Authority (North District), District Magistrate Office (North), Alipur, Delhi - 110036.
4. The Chief Executive Officer, District Disaster Management Authority (East District), District Magistrate Office (East), L.M. Bund, Shastri Nagar, Delhi-110031.
5. The Chief Executive Officer, District Disaster Management Authority (South East District), District Magistrate Office (South East), Old Gargi College Building, Lajpat Nagar -IV New Delhi -110024.

Copy to:

1. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.
3. Secretary to Hon'ble Environment Minister, Govt. of NCT of Delhi, 7th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.


(Dr. K. S. Jayachandran)
Member Secretary, DPCC

STANDARD OPERATING PROCEDURES (SOPs) FOR GAZIPUR LANDFILL

District East is vulnerable to many disasters and one of them is fire especially in summers. Some of the Fire incidents take shape of longterm and widespread fires, which causes short term and long term misery among the general populations around the area. One of most vulnerable area in East Delhi having such incidents is Gazipur Landfill, where some times the fire keeps on burning for months and some times the intensity is so high and widespread that they are classified as disasters. Disaster related to fire can be prevented in first few minutes of incidents after it generally become out of control of common man and coordinated effort of all the ESF is required in that case.

Most of such incidents are caused by the higher accumulation of waste, which causes higher production of methane and other flammable gases. Sometime such fire causes blast and formation of pollutants and poisonous gases, which becomes threat for the people working in these areas and residing around.

One of the notable feature for the waste landfills are that they are not equipped with any fire fighting facilities, moreover not many people live around and thus the immediate damages due to fire are not much , however the damage to the people working in these sites and the damages caused to environment. As per guidelines the height of any such landfill should not be more than 25 mtr from ground level, however no body takes cognizance of this fact and the height of gazipur landfill is much higher than the stipulated height

The EDMC staff and other employees present in the landfill sites shall be vigilant and should do conituous survelliance of the area to ensure that even a small fire should be timely dozed.

District East DDMA proposes few SOPs for the landfill sites especially applicable for the Ghazipur landfill during the time of any disaster.

1. As soon as staff comes to know about any disaster like fire, they need to blow the siren, to ensure that people around and working in the area are aware that some disaster has striked and the area needs to be vacated. All the trucks also needs to be evacuated
2. The designated staff shall inform about the disaster to the emergency support function (1077, 112, 101 & 102)
3. The staff present shall try to douse the fire with the fire fighting equipment present site till the time emergency support function arrives at the site.
4. The officer incharge shall ensure to keep a count of truck and manpower present or stuck at the disaster area.
5. As soon as the emergency support functions arrive at the site of disaster, the Fire SOPs shall be followed.

STANDARD OPERATING PROCEDURES (SOPs) FOR GAZIPUR LANDFILL

MANAGEMENT OF FIRE AND ROLE OF ESF'S:

When operating at emergency incident condition may develop that would necessitate an immediate evacuation of the fire area along with stopping the fire with the support of police department. The detail roles of all the ESF involved in management of fire are as follow:

Stopping fire:

This will be primarily done by Fire department and most important for fire management.

STANDARD OPERATING PROCEDURES (SOPs) FOR FIRE

Immediate actions by major ESFs during Fire are provided in the following table:

ESF s	Function	Responsible Person	Support Agency	Immediate actions to be taken by ESFs	Contact Persons
ESF 1	FIRE CONTROLLING Search & Rescue	Sub-Divisional Fire Officer of the affected area	Police, Civil Defense, NDRF, local representative.	<ul style="list-style-type: none"> Managing fire situation Evacuate the persons from the debris. The Civil Defense Volunteers will assist the Delhi Fire Service Personnel in Search and Rescue Operations. 	<ul style="list-style-type: none"> Delhi Fire Service Control Room- 101 Divisional Fire Officer- ICD, Delhi Civil Defense-Sr. Chief Warden, DCD & Chief Warden, DCD
ESF 2	Law & Order	DCP (Delhi Police) of the affected district	Delhi Civil Defense Volunteers and Home Guards	<ul style="list-style-type: none"> Cordon off the affected area to facilitate the Search and Rescue Operations. 	<ul style="list-style-type: none"> Police Control Room- 112 DCP (DP)- ICD, Delhi

STANDARD OPERATING PROCEDURES (SOPs) FOR GAZIPUR LANDFILL

				<ul style="list-style-type: none"> • Mob management. • Traffic management for facilitating the free movement of vehicles to the affected are. (Especially Emergency Vehicles). • Maintenance of law and order in the site. • Important warning dissemination. • The Volunteers will also assist the Delhi Police in maintenance of law and order at the site. 	<p>Civil Defense- Sr. Chief Warden, DCD & Chief Warden, DCD</p>
ESF 3	Medical Response/Trauma	CDMO of the District and concerned Medial Superintendent	NDMC, MCDs, CATS, Civil Defense, St. John Ambulance Brigade, Hospitals, NGO representatives.	<ul style="list-style-type: none"> • Set up an emergency first aid & triage centre on the site. • Transport the casualties to the hospital. • Hospital management as per the SOP of hospital. • Medical support to Response 	<ul style="list-style-type: none"> • Control Room- 011-22051234 • CATS Ambulance- 102 • CDMO-

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STANDARD OPERATING PROCEDURES (SOPs) FOR²² GAZIPUR LANDFILL

				<p>Personnel's.</p> <ul style="list-style-type: none"> • Medial Support at Temporary shelters. • C.D. assists the Medical team in providing first aid and transportation casualties. 	
ESF 4	Electricity	Concerned area operational manager of BSES/TPD DL		<ul style="list-style-type: none"> • Disconnect the power supply from the local station. • Restore supply after complete operation/necessary instruction. • Will establish temporary power supply to the incident site. 	<ul style="list-style-type: none"> • Control Room- • DGM (BSES)-
ESF 5	Equipment Support & Debris Clearance	Zonal Dy. Commissioner of MCDs	PWD, DJB, DDA, NDMC, DMRC, Private Builders	<ul style="list-style-type: none"> • Provide immediate equipments support for debris clearance. • Manpower for debris clearance. • Coordinate with supporting agencies for required machineries. 	<ul style="list-style-type: none"> • MCD Control Room No. • DC (MCD)- • SE-I (MCD)- • EE(M)-I/DISASTER NODAL OFFICER- • EE(BLDG) • DJB Control Room

STANDARD OPERATING PROCEDURES (SOPs) FOR GAZIPUR LANDFILL

ESF 6	Relief & Rehabilitation, Help Lines, information Dissemination	Concerned Dy. Commissioner (Revenue) of the district	NGO Representatives, Community representatives, Food & Supplies Department	<ul style="list-style-type: none"> • The incident command post will be set up at the incident site. • Accommodation arrangements will be made for the various ESF functions. • If required temporary shelter arrangements will be made. • Damage assessment will be conducted along with the officials & local representative. • Coordination of food relief activities as per need. • Overall coordination with all the ESF and update report to state level officers. • Media management. 	<ul style="list-style-type: none"> • Control Room- 011-22051234 • SDM (Mayur Vihar) • In case of major incident District Magistrate (E) will be the incident commander.
ESF 7	NDRF			<ul style="list-style-type: none"> • If situation is not under control 	<ul style="list-style-type: none"> • NDRF - 011-2343809 1, 011-2343813 &

STANDARD OPERATING PROCEDURES (SOPs) FOR 24 GAZIPUR LANDFILL

				NDRF(HQ)) Control Room- 0120- 2766618
QRT			<ul style="list-style-type: none"> • Reach at the site and coordinate with other line departments. Collect incident report. QRT to use Water mist and fire extinguisher at the site. 	<ul style="list-style-type: none"> • Control Room- 011-22051234 • Call sign- QRT (EAST)

DISTRICT DISASTER MANAGEMENT AUTHORITY (EAST)
OFFICE OF THE DISTRICT MAGISTRATE, EAST DISTRICT
L.M. BANDH, SHASTRI NAGAR, DELHI-31
 Ph: 011- 22051234, Email: ddmaea.t@gmail.com



DM (E)/DRM/DM/PLAN/GAZIPUR/LANDFILL/329/2022 - 1535

Date: 10/07/2022

The Chief Fire Officer (HQ)
205, 1205, New Barakhamba Rd,
Connaught Lane, Barakhamba,
New Delhi, Delhi 110001

Standard Operating Procedures (SOPs) for Gazipur Landfill on fire.

This is to inform you that District Disaster Management Authority (East) has prepared SOP for Gazipur Landfill on Fire to combat & minimize the impact of unforeseen eventuality / disaster and also to analyze the vulnerability for taking necessary steps to handle the situation & be prepared in all circumstances.

In this regard, may please find enclosed herewith the copy of SOP for your comment.

Encl: SOP.


 (Pyneet Kumar Patel)
 Addl. District Magistrate (East)

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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEAD QUARTERS : DELHI FIRE SERVICE : NEW DELHI - 110001



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No.F6/DFS/HQ/ 2022/ misc / 2123

Dated: 27/08/2022

To

Annexure A-4

Sh. Puneet Kumar Patel,
Addl. District Magistrate (East),
District Disaster Management Authority (East),
Office of The District Magistrate, East District,
L.M. Bandh, Shastri Nagar, Delhi - 110031.

Sub:- Standard Operating Procedures (SOPs) for Gazipur Landfill on Fire.

Sir

This has reference to your letter no. DM (E)/
DRM/DM/Plan/Gazipur/Landfill/329/2022/1535 dated 15/07/2022. In this context, you are informed
that SOP forwarded by your good self is accepted. It is further informed that the following points
may be incorporated in existing SOP.

1. Divisional Officer, East Division Sh. A.K. Jaiswal Mob.9868812990 may be informed immediately.
2. Fire fighting training shall be arranged for MCD staff and helper deployed there & nearby. Training can be conducted at **Dallupura/Mandawali** fire station, list of MCD staff/helper be send to Delhi Fire Service for further necessary arrangements.
3. Four (2+2) drums of 200 liter each filled with water/sand shall be placed at site of land fill.

Yours faithfully

(Ajul Garg)
Director
Delhi Fire Service

Copy to:-
Divisional Officer (East)

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI 5thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006 visit us at : https://dpcc.delhigovt.nic.in	URGENT By Email / Speed Post 
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F. No. DPCC / WMC II/ Ghazipur Dumpsite / 2020 /566 - 575

Dated: 23.04.2024

To,

1. Addl. Chief Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi -02.
2. Commissioner, Municipal Corporation of Delhi (MCD), Dr. S.P.M Civic Center, JLN Marg, New Delhi-02.
3. Chief Executive Officer, District Disaster Management Authority (East District), District Magistrate Office (East), L.M. Bund, Shastri Nagar, Delhi-31.
4. Chief Executive Officer, District Disaster Management Authority (North District), District Magistrate Office (North), Alipur, Delhi -36.
5. Chief Executive Officer, District Disaster Management Authority (South East District), District Magistrate Office (South East), Old Gargi College Building, Lajpat Nagar -IV, Delhi- 24.
6. Director General, Delhi Fire Service, New Barakhamba Road, Connaught Lane, New Delhi-01.

Subject: Fire Incident at Ghazipur Dumpsite on 21.04.2024.

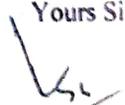
Sir/ Madam,

A fire incident occurred in the evening of 21.04.2024 (Sunday) at Ghazipur Dumpsite. Hon'ble Minister for Environment, Govt. of NCT of Delhi, has sought a detailed report on the said fire incident within 48 hours. Therefore, you are requested to provide following Information/Compliance Report to this office urgently by 12:00 Noon on 24.04.2024 at following Email: wmc2dpcc2023@gmail.com:

- (i) Cause of the fire at Ghazipur Dumpsite and immediate steps taken by your department to douse the fire.
- (ii) During the previous years, fire incidents were also reported and Hon'ble Minister for Environment had visited the site and Directions u/s 5 of the Environment (Protection) Act, 1986, read along with Solid Waste Management Rules, 2016, regarding prevention and control of fire incidents at the MSW Dumpsites in Delhi, were issued by DPCC to MCD, UD Deptt. and DDMA's on 10.06.2022 (Copy enclosed). It is requested to send the Compliance Report w.r.t. said directions issued by DPCC on 10.06.2022.

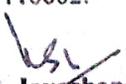
As directed by the Hon'ble Minister for Environment, Govt. of NCT of Delhi, All Round Efforts are to be taken by the concerned Departments (MCD, DDMA's, UD Deptt. & DFS) to control and douse the fire to prevent further deterioration of air quality in the nearby vicinity to safeguard people's health and inform this office about the action taken in this regard.

Yours Sincerely,


(Dr. K.S. Jayachandran)
 Spl. Secy. (Env.) -Cum-
 Member Secretary, DPCC

Copy to:

1. Pr. Secretary (Environment & Forest), Environment Department, Govt. of NCT of Delhi.
2. Chairman, Delhi Pollution Control Committee.
3. Secretary to Hon'ble Environment Minister, GNCTD, 7th Level, Delhi Secretariat, Delhi - 110002.


(Dr. K.S. Jayachandran)
 Spl. Secy. (Env.) -Cum-
 Member Secretary, DPCC



DISTRICT DISASTER MANAGEMENT AUTHORITY (EAST)
OFFICE OF THE DISTRICT MAGISTRATE, EAST DISTRICT
L.M. BANDH, SHASTRI NAGAR, DELHI-31
Ph: 011- 22051234, Email: ddmaeast@gmail.com



F. No. DM (E)/DRM/DM/PLAN/GAZIPUR/LANDFILL/329/2022/2524-29

Date: 21/04/24

To,

The Spl. Secy.(Env)-Cum- Member Secretary,
 Delhi Pollution Control Committee,
 Department Of Environment, Govt. Of NCT Of Delhi
 5th Floor, ISBT Building, Kashmere Gate,
 Delhi-110006.

Subject: Fire Incident at Ghazipur Dumpsite on 21.04.2024.

Sir,

With reference to the letter no. F. No. DPCC/WMC II/ Ghazipur Dumpsite/2020/566-575 dated 23/04/2024 regarding Fire Incident at Ghazipur Dumpsite on 21.04.2024 following points issued by your department are as under: -

S.no	Points	Report
1.	Cause of the fire at Ghazipur Dumpsite and immediate steps taken by your department to douse the fire.	Pertains to EDMC & Fire department
2.	During the previous years, fire incidents were also reported and Hon'ble Minister for Environment had visited the site and Directions u/s 5 of the Environment (Protection) Act, 1986, read along with Solid Waste Management Rules, 2016, regarding prevention and control of fire incidents at the MSW Dumpsites in Delhi. were issued by DPCC to MCD, UD Deptt. and DDMA's on 10.06.2022 (Copy enclosed). It is requested to send the Compliance Report w.r.t. said directions issued by DPCC on 10.06.2022.	<ul style="list-style-type: none"> • DDMA East Conducted Mockdrill at Gazipur Landfill Site on 18th May 2022. (Report of Mockdrill was submitted to the committee.) • DDMA East had prepaid SOP of Fire for Land fill Site and it was vet by Delhi Fire Service (No.F6 /DFS /HQ /2022 /Misc /2133, dated 24/08/2022) copy enclosed. The same SOP was followed in this Incident too. • Further letter was issued by DDMA East (F. No. DM(E) /DRM /DM /PLAN /GAZIPUR/LANDFILL/329/2022/1732-1749 ,dated 06/09/22.) to all DDMA's & Agencies

(Puneet Kr. Patel)
ADM (E)/CEO, DDMA (East)

Copy for Information

1. Pr. Secretary (Environment & Forest), Environment Department, Govt. of NCT of Delhi.
2. Chairman, Delhi Pollution Control Committee.
3. Secretary to Hon'ble Environment Minister, GNCTD, 7th Level, Delhi Secretariat, Delhi-110002
4. Spl. CEO (Disaster Management), GNCTD, 5 Sham Nath Marg, Civil Lines, Delhi.
5. PA To DM (East), GNCTD, L.M. BANDH, SHASTRI NAGAR, DELHI-31.

**REPORT ON FIRE AT GHAZIPUR, LANDFILL
ON 21st APRIL, 2024**

District	East
Type of Incident	Fire
Date of Occurrence	21 st April, 2024
Time of Occurrence	4:30 PM
Address	Ghazipur Landfill
Sub-Division	Mayur Vihar
Cause of Incident	Unknown
Caller	MHA Control Room
Source & Time of Receiving information in District EOC	1077
Details of Casualty (including name/age/residence of victims & hospitals admitted to)	Major Injured No
	Minor Injured No
Details of Animal	Casualty No

DETAILED REPORT AS ON 24/04/24 AT 1:00 PM

Emergency Operation Centre (EOC) DDMA (E) had received information on 21st April, 2024 at 07:25 PM from 1077 (**State Emergency Operation Centre**) that a Fire had occurred at about 04:30 pm.

On receiving call from DDMA EOC 1077 at about 07:25 PM, concerned **SDM Mayur Vihar Sh. Sanjay Kr. Ambasta & DPO (E), Ms. Anjali Diwakar** reached the incident site and facilitated search and rescue operation instantly; simultaneously all concerned ESFs were informed about the incident by DDMA East Control Room. They reached the incident site well in time and started search and rescue operation.

As per information received by MCD, A fire was seen at left side [east] of dump site towards slaughter house side and Fish market at around 4:30 p.m. The fresh waste [MSW] was being dumped at this portion. As soon as the fire was noticed, Sufficient machinery, man power and resources are deployed to control the Fire. The fire was contained within 24 hours and the situation is now in control.. Chief Engineer Sh. Dinesh Yadav , Executive Engineer Sh. Mula Singh & Staffs from MCD were present at site along with equipments 12 excavator, 2 Bulldozer, 4 dumpers were working at fire site. **There is no casualty in this fire incident**

Sh. Nirmal Kr, Jha SHO, (P.S. Gazipur), with his team was present at the incident site.

Delhi Fire Service reported the incident site with 12 fire tenders from different fire Station headed by Sh. Deepak Hudda, Additional Divisional Officer. Delhi Fire Service started the Search & Rescue Operation immediately.

As per latest update as on 24th March,2024 at 1:00 PM, the fire is reported to be under controlled except smoke is coming out from the site. The agencies are working continuously to get complete control over it.

YK

RUNEET KUMAR PATIL